

28-4-99

Hon'ble Mr. S. L. Jain, J.M.

None for the applicant, respondents
by Km. S. Srivastava, advocate. Applicant
was absent on 12-10-98, 12-2-99 and
even today. The case is dismissed
in default of ^{non-}appearance on the
applicant.

Done -

J.M.

Satyaj